

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

2. I.A. 1499/2024
In
C.P. (IB)-3442(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: Ultratech Cement Limited

VS

Schema Enterprises Private Limited

Appearances:

For Applicant : Adv. Sanjay Chaturvedi

For Respondent : Adv. Amir Arsiwala

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv. Amir Arsiwala appeared on behalf of the respondent/RP accept notice and submits that no reply is required to be filed, he will make legal submissions on the next date. List on **18.04.2024**, date already fixed.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)